

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

25

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.346,347/2018 in CP(IB) No.173/10/HDB/2017
NAME OF THE COMPANY	Sri Vinayaka Paper & Boards Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D Narrendar Naik in IA.No. 347/18	Adv	9849387366	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

IA 396 is also taken up today. Counsel for Applicant is present.

Resolution Professional is present. Counter is already filed. RP is directed to serve copy of the counter again on the counsel for Applicant.

IA 346/2018 and IA 347/2018 are taken up for hearing. Counsels on record for Applicants are present.

Heard <sup>them</sup> them. List it for consideration on 05.10.2018.



Member (J)